

(b) if so, the steps Government propose to implement it?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI RAGHUNATHA REDDY): (a) and (b). A report in the matter has been called from the Government of Tripura.

Acquisition of Land for Defence Cantonment near Gauhati

1418. SHRI BHOGENDRA JHA: Will the Minister of DEFENCE be pleased to refer to the reply given to Unstarred Question No. 5313 on the 21st December, 1972 regarding acquisition of land for Defence cantonment near Gauhati and state:

(a) how many acres of land was acquired, from the owners and what was the total compensation paid to them; and

(b) whether the acquisition was compulsory or made with their consent?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) Details of land acquired near Gauhati (of which the land acquired in village Anechang *vide* reply to the Lok Sabha Unstarred Question No. 5313 answered on 21st December 1972, forms only a part) are as under:

(1) 2215.193 acres of private land acquired at a cost of Rs. 88,51,422.53, excluding additional compensation awarded by the Court.

(2) 855.69 acres of State Government land, transferred at a cost of Rs. 22,59,474.69.

(b) The private lands were acquired under the provisions of the Land Acquisition Act, 1894.

Work done by Army at Salt Lake area, Calcutta

1419. SHRI JYOTIRMOY BOSU:
SHRI R. P. DAS:

Will the Minister of DEFENCE be pleased to state:

(a) whether Indian army personnel were engaged to construct and repair roads and bridges in connection with the 74th Session of the Indian National Congress, held in the Salt Lake area, Calcutta;

(b) if so, under what rules or regulations army personnel were engaged to work for the conference of a political party; and

(c) the total expenditure incurred on this account?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) The Salt Lake Authorities were assisted at their request in the construction of 4 bridge across the Kristopur Canal opposite Salt Lake Town in Calcutta between 7th December, 1972 to 12th January, 1973.

(b) The assistance was provided in pursuance of the policy to provide, wherever feasible or necessary, aid to Civil Authorities.

(c) The total expenditure incurred on this account is under compilation; it will be recovered from the Salt Lake authorities.

Production of 'Girnar' Scooters

1420. DR. H. P. SHARMA. Will the Minister of HEAVY INDUSTRY be pleased to state:

(a) whether production of 'Girnar' scooters has already commenced and if so, the salient features of the project and the foreign component of the scooter;

(b) the manner in which its price and performance compare with that of the 'Vespa' and Lambretta; and